

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1049/2019
NAME OF THE PETITIONER(S) : SHREE AAGARSEN STEEL INDUSTRIES PVT LTD
NAME OF THE RESPONDENT(S) : CHOWEL INDIA PVT LTD
SECTION : SEC 9 RULE 6 OF IBC 2016

(4)

[IBA/1049/2019]

ORDER

Ld. Counsel Mr. R. Shivaraman for the Applicant and Ld. Counsel Mr. K. Shiva for the Respondent are present.

Counsel for the Applicant submits that NCLT-Court1 has admitted IBA/1121/2019 vide Order dated 05.05.2020 and recommended for commencement of CIR Proceedings of the Corporate Debtor.

Hence, this IBA/1049/2019 has become infructuous.

Accordingly, this IBA/1049/2019 is **dismissed as infructuous**.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

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